

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 349 OF 2005

LACHHMAN SINGH

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

(With appln(s) for permission to file additional documents and and office report)

WITH

CRIMINAL APPEAL NOS. 350 of 2005 and 351 of 2005

(With office report)

Date: 30/05/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

(VACATION BENCH)

For Appellant(s)

Mr. U.U. Lalit, Sr.Adv.

Mr. Dayan Krishnan,Adv.

Mr. Gautam Narayan,Adv.

Mr. Nikhil Nayyar,Adv.

For Respondent(s) Mr. Rajeev Gaur Naseem

Mr. T.V. George,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

ijay Aggarwal)

(Neena Verma)

(V

Court Master

Court Master

LIST OF BOOKS REFERRED

1. AIR 1988 SC 2514